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(b) The service is likely to be started as soon as necessary arrangements have been made in agreement with Bangla Desh Government.

(c) Does not arise.

SCHEME FOR ASSISTING THE SMALL ANF) MARGINAL FARMERS

*289. SHRI SUNDAR SINGH BHANDARI :

SHRID. K.PATEL:

Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that the scheme for assisting the small and marginal farmers in different States could not take oil' the ground for some time because of the diffi culty in identifying the small and marginal farmers:

(b) if so, whether the difficulty has since been overcome and the beneficiaries of the scheme identified ; and

(c) the present position about imple mentation of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) and (b) The two schemes of S.F.D.A. and M.F.A.L: are pilot experiments and involve considerable administrative and organisational spade work including identification of beneficiaries. The problems involved are being resolved gradually.

(c) A statement is laid on the Table of the Sabha.

STATEMENT

I. According to the progress reports received from the Agencies 12.13 lakhs of small farmers have been identified in the SFDA areas and 6.15 lakhs of marginal farmers and Agricultural labourers have been identified in the MFAL areas up to 31-1-1972;

2. Of those identified, 5.02 lakh small farmers and 1.01 lakh marginal farmers and agricultural labourers have been enrolled as members of cooperatives;

3. A sum of Rs. 14.64 crores has been extended as short-term loans, Rs. 1.47 crores as medium-term loans and Rs. 4.96 crores as long-term loans in SFDA areas;

4. In the MFAL areas a sum of Rs. 1.45 crores has been given as short-term loans, Rs. 0.20 crore as medium-term loans. Rs. 0.26 crore as long-term loans:

5. The loan assistance has helped in construction of 6,285 tubewells, 8,678 dugwells, installation of 4,750 pumpsets and purchase of 6,610 units of milch cattle and 900 units of poultry.

DRAFT PLAN FOR URBANISATION OI VILLAGE HAUZRANI. DELHI

*290. SHRI SWAISINGH SISODIA : Will the Minister of WORKS AND HOUS-ING be pleased to state :

(a) whether it is a fact that the draft plan prepared by the D.D.A. for the development of urbanised village Hauzrani in South Delhi has been finally approved by theD.D A.;

(b) whether a sewer line is being laid in the village in accordance with the approved plan, and if so, by when the whole village is likely to be covered by the said sewer line; and

(c) the amount spent in 1971-72 and the amount allocated for the year 1972-73 for development work in the village?

THE MINISTER OF WORKS AND ^HOUSING, HEALTH AND FAMILY PLANNING (SHRI UMASHANKAR DIKSHIT): (a) The draft plan prepared by-the Delhi Development Authority for the development of urbanised village Hauzrani has to be approved by the Municipal Corporation and not by the Delhi Development Authority.